

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl.No	Name	From	To
1	Sh. Nitin Arora EC : 3134	PS in the Personal Office of Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi	Sr. PA in the Office Pool, North-West District, Rohini Courts, Delhi
2	Sh. Bool Chand EC : 3365	Sr.PA in the court of Sh. Paramjit Singh, Principal Judge, Family Court (HQs) South-West, Dwarka, New Delhi. <i>(In Diverted capacity)</i>	Sr. PA in the court of Ms. Sarita Birbal Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi
3	Ms. Amandeep Kaur EC : 29241834	PA in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi

Note:-

1. The above- mentioned Sr. Personal Assistants/ Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI




No. 16845 - 16870 /Admn-I/P & T/HQs/2024

Dated, Delhi the 12 MAR 2024

234B
521

Copy forwarded for information and necessary action to: -

1. The Principal District & Sessions Judge, North- East/North-West Delhi/New Delhi.
2. The Principal Judge (HQs), Family Court, South-West, Dwarka, New Delhi.
3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ North- East/North-West Delhi/New Delhi.
4. The Officers and Officials concerned.
5. The Personal Office of the undersigned.
6. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Administration Branch , Central/North- East/North-West Delhi/New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

